

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1331

ANSWERED ON:03.03.2011

GARIB NAWAZ EXPRESS INCIDENT

Nahata Smt. P. Jaya Prada;Sharma Dr. Arvind Kumar;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Railways are aware of robbery and molestation of passengers in Garib Nawaj Express from Ajmer to Kishanganj on February 8, 2011;

(b) if so, the details thereof ; and

(c) the details of action taken to ensure the safety of passengers from robbers and hooligans ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) and (b): On 08.02.2011, 7-8 miscreants looted 18 passengers travelling by train No. 15716 Garib Nawaz Express between Delhi Junction and Delhi Shahdara. In this connection a case vide crime No. 18/11 under section 323, 395,397, 504 and 506 Indian Penal Code has been registered by Government Railway Police/Delhi Main. 3 accused persons have been arrested in this case.No incident of molestation has been reported.

(c) Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. Railway Protection Force (RPF) supplements the efforts of Government Railway Police (GRP) by deploying escorts in important trains in affected areas.

Following measures are being taken by the Railways to check such incidents and ensure fear free journey for the passengers in trains:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
3. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
4. Passenger awareness programmes are organized frequently to sensitize the travelling public about the modus operandi adopted by the criminals to fleece the passengers.
5. An amendment in the RPF Act is under examination to enable RPF to deal with the passenger related offences more effectively.